

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/6424/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the <sup>th</sup> 20 July, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- No. DJ(G) 7191/2023 dated 14.07.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.07.2023 along with station leave permission, with the official vehicle, at own cost, from the morning of 21.07.2023 till the evening of 23.07.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/6425/dated**, 20-07-23

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**  
*Sdf*